

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 545 of 2020

IN THE MATTER OF:

Metro Cash & Carry Pvt. Ltd.

...Appellant

Versus

North West Carrying Company LLP

...Respondent

Present:

For Appellant :

**Mr. Arun Kathpalia, Senior Advocate with
Ms. Roopali Singh, Advocate**

O R D E R
(Through Virtual Mode)

16.06.2020 Mr. Arun Kathpalia, learned Senior counsel appearing on behalf of the Appellant submits that connected '*Company Appeal (AT) (Insolvency) No. 543 of 2020*' is listed for hearing on 16th July, 2020 and prays that the instant appeal may be listed along with the aforesaid appeal.

Let this appeal be listed on **16th July, 2020**, with notice to the Respondent, along with '*Company Appeal (AT) (Insolvency) No. 543 of 2020*'.

[Justice Bansi Lal Bhat]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

/ns/rr/